

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-13033/02/2018-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 11th May, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Ramalingam Sudhakar, Judge of the Madras High Court, presently functioning as Judge in the Jammu & Kashmir High Court, to be the Chief Justice of the Manipur High Court with effect from the date he assumes charge of his office.


11/5/2018

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Mayapuri, Ring Road,
New Delhi.

No. K.13033/02/2018-US.1

Dated 11.05.2018

Copy to:-

- 1 Shri Justice Ramalingam Sudhakar, Judge, Madras High Court.
- 2 The Secretary to the Governor, Manipur, Imphal.
- 3 The Secretary to the Chief Minister, Manipur, Imphal.
- 4 The Secretary to the Acting Chief Justice, Manipur High Court, Imphal.
- 5 The Chief Secretary, Government of Manipur, Imphal.
- 6 The Registrar General, Manipur High Court, Imphal.
- 7 The Accountant General, Manipur, Imphal.
- 8 The Secretary to the Governor, Tamil Nadu, Chennai.
- 9 The Secretary to the Chief Minister Tamil Nadu, Chennai.
- 10 The Secretary to the Chief Justice, Madras HC, Chennai.
- 11 The Chief Secretary, Government of Tamil Nadu, Chennai.
- 12 The Registrar General, Madras High Court, Chennai.
- 13 The Accountant General, Tamil Nadu.
- 14 The President`s Secretariat, (CA.II Section), New Delhi
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 The Additional Registrar (Conf.), O/o Chief Justice of India,
5, Krishna Menon Marg, New Delhi.
- 17 PS to ML&J/MOS(L&J)/PSO to Secretary (Justice)/JS(J-I)/DS(S)/US-
II/S.O(Desk).
- 18 Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.



(K.C. Thang)

Under Secretary to the Government of India
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